


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 07.02.2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 266/15
PETITION NUMBER	:	TP 147/17
NAME OF THE PETITIONER (S)	:	DAKSHIN TRADES AND COMMERCE PVT. LTD.
NAME OF THE RESPONDENT (S)	:	
UNDER SECTION	:	391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	SATI. P. JOHN SPJ Legal	Advocate for petitioner.	

Counsel for Petitioner is present. Counsel for petitioner filed a combined synopsis in TP No.146/2017. Counsel for petitioner filed one set of copies. He is further directed to file 1 more set of copies. Posted to 14.02.2017. In the meanwhile, notices to ROC, RD and OL.

MEMBER (J)

MEMBER (T)